


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT : DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Sh. Deepak Kumar Tyagi S/o Sh. Sukhbir Singh Tyagi EC-35116361	PA in the Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Ms. Swati Gupta, MM NI Act (Digital Court), North District, Rohini Courts, Delhi.
2.	Ms. Meena Bisht D/o Sh. Chandan Singh Bisht EC-70168621	PA in the Court of Sh. Kumar Rahul, Civil Judge, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Pranav Joshi, MM-03, North District, Rohini Courts, Delhi.
3.	Sh. Sunil Kumar Pandey S/o Sh. Ganga Saran Pandey EC-51404759	Sr. PA in the Office Pool, North District, Rohini Courts, Delhi.	Sr. PA in the Court of Sh. Kumar Rahul, Civil Judge, North District, Rohini Courts, Delhi.
4.	Ms. Reena Kumari W/o Sh. Sunil Kumar EC-45426461	PA in the Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Ms. Neeti Suri Mishra, ACMM, North District, Rohini Courts, Delhi.
5.	Ms. Archna Devi W/o Sh. Surinder Kumar EC-13645653	Sr. PA in the Court of Ms. Neeti Suri Mishra, ACMM, North District, Rohini Courts, Delhi.	Sr. PA in the Office Pool, North District, Rohini Courts, Delhi.
6.	Sh. Pardeep Gupta S/o Sh. Suresh Gupta EC-23721596	Asstt. Ahlmad/JJA in the Court of Sh. Jitender, MM-01, North District, Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the Court of Sh. Vinod Yadav, PO MACT-02, North District, Rohini Courts, Delhi.
7.	Ms. Yogita Bala Lohia W/o Sh. Sundeep Rai EC-40983864	Asstt. Ahlmad/JJA in the Court of Sh. Vinod Yadav, PO MACT-02, North District, Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the Court of Sh. Jitender, MM-01, North District, Rohini Courts, Delhi.
8.	Sh. Manish Saroja S/o Sh. P. C. Saroja EC-99594305	JA in Office Pool, North District, Rohini Courts, Delhi.	JA in Administration Branch-III, North District, Rohini Courts, Delhi.
9.	Ms. Geeta W/o Lt. Sh. Keshav Dutt EC-89338423	Peon in Office Pool, Admn. III, North District, Rohini Courts, Delhi.	Peon in Bail Section & CMM Office, North District, Rohini Courts, Delhi. (official shall mark her attendance in CMM Office).
10.	Sh. Rajender Singh S/o Sh. Bhoop Singh EC-92125	Peon in Bail Section & CMM Office, North District, Rohini Courts, Delhi.	Peon in Office Pool, Admn. III, North District, Rohini Courts, Delhi.
11.	Sh. Vikas Jewel S/o Sh. Mahabir Singh EC-27452828	Orderly in the Court of Ms. Niharika Kumar Sharma, ACJ-cum-CCJ-cum-ARC, North District, Rohini Courts, Delhi.	Orderly in the Court of Sh. Virender Singh, SCJ-cum-RC, North District, Rohini Courts, Delhi.
12.	Sh. Kamal Kishore S/o Sh. Bhupinder Singh EC-11798684	Peon in Nazarat Branch, North District, Rohini Courts, Delhi.	Orderly in the court of Ms. Shivali Bansal, ADJ-03, North District, Rohini Courts, Delhi.
13.	Sh. Raju S/o Sh. Kawal Singh EC-90102	Orderly in the court of Ms. Shivali Bansal, ADJ-03, North District, Rohini Courts, Delhi.	Peon in Nazarat Branch, North District, Rohini Courts, Delhi.

- Note:- 1. Sh. Manish Saroja, JA mentioned above at Sr. No. 8 shall also look after the work of Judicial Branch in addition to the work already assigned to him.
2. Non-compliance of the transfer orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.



(VIMAL KUMAR YADAV)
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

No. 2548-25472 F2N(2)/Admn./T&P/(North)/RC/2022

Dated, Delhi the 02/09/2022

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
2. The Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Judicial Officers concerned, North District, Rohini Courts, Delhi.
4. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
5. The Administrative Civil Judge, North District, Rohini Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration - I, II & III, Tis Hazari Courts, Delhi.
7. The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
8. The Official concerned, North District, Rohini Courts, Delhi.
9. The Dealing Official, Personal File & ACR seat, Tis Hazari Courts, Delhi.
10. The Web-Site, Computer Committee, Rohini Courts, Delhi.
11. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
12. The PS to the undersigned.
13. The Facilitation Center, Rohini Courts, Delhi.
14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
15. The dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
16. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.


21/9/22
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.